

However, in connection with RSA No. 3270 of 2018 and connected cases before the Hon'ble High Court of Punjab and Haryana, an amount of ₹ 2,16,44,899.50 was released to the Government of Punjab on 27.06.2018 for further release to forty of the Jodhpur detainees who were respondents in the said matter, on humanitarian grounds.

Pendency in results of DNA testing

1658. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of DNA samples pertaining to sexual assault cases pending with the central forensic laboratories across the country, State-wise and laboratory-wise during last three years;

(b) the time-frame within which, they will be expedited; and

(c) the plans of Government to expand the scale of infrastructure needed to ensure speedy redressal in cases of sexual assault?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Details are given in the Statement (*See below*).

(b) and (c) Every effort is made in Central Forensic Science Laboratories to examine the cases on priority. Apart from strengthening the Central Forensic Science Laboratories, the Government has decided to support States/UTs in setting up of special forensic units to meet the forensic needs of sexual assault cases in a timely manner.

Government has already approved a project to set up a State-of-art DNA lab in Central Forensic Science Lab in Chandigarh under the Nirbhaya Fund. The Ministry of Home Affairs approved the following funding support to States under the Modernization of Police Forces scheme (a Centrally Sponsored Scheme):—

- (i) upgrading of Gujarat Forensic Science University, Gandhinagar for establishment of a Centre of Excellence, and institutes for training and capacity building activities,
- (ii) establishment of hi-tech State Forensic Science Laboratory at Amravathi in Andhra Pradesh,
- (iii) upgrading forensic laboratories and institutes in North-eastern States.

Statement

Details of State-wise number of DNA samples pertaining to sexual assault cases pending with various forensic labs during last three years and upto June, 2018

A. Central Forensic Science Laboratory : Hyderabad

Jurisdictional State	DNA cases pending 2015-16	DNA cases pending 2016-17	DNA cases pending 2017-18	DNA cases pending 2018-19 (till June, 2018)
Andhra Pradesh	0	0	0	0
Kerala	0	0	0	0
Karnataka	0	0	0	0
Tamil Nadu	0	0	0	0
Telangana	0	0	0	2
Puducherry	0	0	0	1
Goa*	0	0	0	41
Bihar *	0	0	0	01
Jammu and Kashmir*	0	0	0	02
TOTAL	0	0	0	47

*Above States are not under the jurisdiction of CFSL Hyderabad.

B. Central Forensic Science Laboratory : Chandigarh

Jurisdictional State	DNA cases pending 2015-16	DNA cases pending 2016-17	DNA cases pending 2017-18	DNA cases pending 2018-19 (till June, 2018)
Jammu and Kashmir	0	15	0	04
Punjab	07	10	0	0
Himachal Pradesh	0	0	0	0
Chandigarh (UT)	08	03	0	17
Uttarakhand	00	01	0	01
Delhi	0	00	0	0
Uttar Pradesh	0	0	0	01
NCR and Haryana	0	00	0	0
TOTAL	15	29	0	23

C. Central Forensic Science Laboratory : Kolkata

Jurisdictional State	DNA cases pending 2015-16	DNA cases pending 2016-17	DNA cases pending 2017-18	DNA cases pending 2018-19 (till June, 2018)
West Bengal	129	150	205	253
Kolkata	12	10	09	09
Sikkim*	11	19	27	27
Bhutan*	09	11	18	17
NIA**	08	03	01	00
Odisha	01	00	00	00
Nagaland*	08	08	22	23
Manipur*	10	13	21	21
Arunachal Pradesh*	20	29	39	52
Meghalaya*	05	15	30	32
Tripura*	00	00	01	01
Bihar	01	00	00	00
Andaman and Nicobar Islands*	00	07	15	31
TOTAL	214	265	388	466

D. Central Forensic Science Laboratory (CBI)

Jurisdictional State	DNA cases pending 2015-16	DNA cases pending 2016-17	DNA cases pending 2017-18	DNA cases pending 2018-19 (till June, 2018)
Delhi	65	25	14	17
CBI	3	5	11	6
Jammu and Kashmir	1	9	19	11
Chandigarh	0	7	17	0
Uttarakhand	2	6	0	0
TOTAL	71	52	61	34

*Other than the jurisdictional States.

The new Central Forensic Science Laboratories (CFSLS) located at Bhopal, Pune and Guwahati are in the process of establishment of DNA Divisions in their respective CFSLS. The DNA cases of their jurisdictional States have been forwarded to the other three CFSLS located at Chandigarh, Kolkata and Hyderabad.

Financial assistance to Karnataka for cyclone relief

1659. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has provided any financial assistance to Karnataka in the aftermath of tropical cyclone Mekunu; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) No Sir. As per the information received from the Government of Karnataka no loss has been reported due to tropical cyclone Mekunu during May, 2018 in the State. As per India Meteorological Department (IMD) report, cyclone Mekunu was formed on 21st May, 2018 in the Arabian Sea and intensified on 25th May, 2018 before making landfall near Raysut, Oman.

(b) Question does not arise.

Terrorists killed in Jammu and Kashmir

†1660. SHRI HARIVANSH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of terrorists killed in Jammu and Kashmir in last three years;

(b) how many of them were of Pakistani origin and how many were from Jammu and Kashmir; and

(c) the separate details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) The number of terrorists killed in Jammu and Kashmir in last three years is as under:—

Year	No. of terrorists killed	Local terrorists killed	Foreign terrorists killed*
2015	108	38	70
2016	150	33	117
2017	213	86	127

* Almost all foreign terrorists killed were of Pakistan/PoJK origin.

† Original notice of the question was received in Hindi.